

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-16/2002/7099/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibya Jyoti Mahanta,  
District & Sessions Judge,  
Chirang, Kajalgaon

Dated Guwahati the 28<sup>th</sup> November, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJCH.I-5/2019/3014 dated 26.11.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the morning of 01.12.2019 till the morning of 03.12.2019, has been granted/rejected. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2002/7100/A, dated 28.11.19**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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